

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 138 OF 2015

Dated: 3rd December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : None

ORDER

The learned counsel appearing for the Appellant was present. The learned counsel appearing for the Respondent Nos. 2 & 3 were not present.

Post this matter on **08.01.2019.**

(Ravindra Kumar Verma)
Technical Member

Js/kt

(Justice N.K. Patil)
Judicial Member